

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.41

CP No. 70/Chd/Pb/2022

Under Section 59, CA 2013

In the matter of:-

Sh. Rajesh Kumar Soni

...Petitioner

Versus

Mahajan Steels & Wires Pvt. Ltd. & Ors.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 15.12.2023.

Sd/-

Court Officer

November 7, 2023

Pdp